



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 16.10.2024

NOTICE

Please take notice that the following matter listed in the Court – IV on 16.10.2024 will now be taken up at **10:40 AM** by the Bench comprising of **Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Mr. Naresh Salecha, Member (Technical)**.

Sl. No.	Case No.	Name of Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 390 of 2023 & I.A. No. 1301, 1302 of 2023, 7105 of 2024	Canara Bank Vs. Vivek Kumar Resolution Professional of AVJ Developers (India) Pvt. Ltd.	Brijesh Kumar Tambe	Aman Choudhary Mani Gupta

By order of Hon'ble Chairperson
-Sd/
Registrar